

BARODA STATION

697. **Shri M. S. Gurupadaswamy:** Will the Minister of Railways be pleased to state:

(a) the total cost of construction of the new railway station at Baroda;

(b) whether it is a fact that the roofs of the new station leak during rains; and

(c) the action taken against the persons responsible for the faulty construction?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Approximately Rs. 7,52,000.

(b) Yes Sir, when it rains very heavily.

(c) The roof leaked in 3 or 4 isolated places and at a few points at the junction of the asbestos-cement-sheet roof with the draining gutters. The leakage was due to very heavy rains during the last monsoon. Necessary steps have been taken to stop the leakages.

QUARTERS FOR RAILWAY EMPLOYEES

698. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) the total number of flats, quarters and bungalows constructed or under construction at Moghalsara; and

(b) the amount sanctioned for various items, e.g., roads, lanes, buildings, furniture, electric equipment etc. in this connection?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) 90 units of quarters have so far been constructed and another 108 units of quarters are under construction during the current financial year.

(b) Sanctioned estimated cost of quarters already constructed or under construction is Rs. 8,16,000. Of this Rs. 7,73,000 is for the building portion, Rs. 15,000 for roads, Rs. 28,000 for electrification and nil for lanes and furniture.

१९५४-५५ में डाकघर

६०९. श्री भक्त हर्षन : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४-५५ के आय-व्ययक प्राक्कलन में नये डाकघरों, तारघरों और टेलीफोन एक्सचेंजों को खोलने के लिये अलग-अलग कितनी राशियों की व्यवस्था की गयी है ; और

(ख) अभी तक प्रत्येक सर्किल को अलग-अलग कितने अनुदान दिये गये हैं ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 'Budget Provision': Post Offices—Rs. 7 lacs; Telegraph Offices—Rs. 10 lacs (approx.); Telephone Exchanges—Rs. 75 lacs (approx.)

(b) A statement is laid on the Table of the Sabha. [See Appendix IV, annexure No. 16.]

TICKETLESS TRAVELLING

610. **Mulla Abdullahai:** Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers detected during 1951-52, 1952-53 and 1953-54 on the Central and Northern Railways; and

(b) the amount realised from them during each of the above years?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). A statement giving the required information is attached. [See Appendix IV, annexure No. 17.]

RAILWAY EMPLOYEES

611. **Shri I. Eacharam:** Will the Minister of Railways be pleased to state:

(a) the number of persons recruited direct as class III and class IV employees in the Southern Railway during the years 1953 and upto the 31st October, 1954;

(b) the number of Scheduled Caste candidates amongst them; and

(c) the number of posts which were reserved for the Scheduled Castes in each category for each year?

The Deputy Minister of Railways and Transport (Shri Alagesan):

	1953		Upto 31-10-1954	
	Class III Railway Service	Class IV Railway Service	Class III Railway Service	Class IV Railway Service
(a)	1,516	6,433	1,484*	5,063*
(b)	228	1,161	152*	912*
(c)	195	1,070	185*	849*

*Upto 30th September 1954 only.

RAILWAY EMPLOYEES

612. Shri U. M. Trivedi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the mileage allowance of the Travelling Assistant Luggage clerks working on the metre-gauge sections of the Western Railway has been stopped; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan). (a) Yes, Sir.

(b) Similar staff on the other Indian Government Railways are not being granted mileage allowance as they do not perform duties connected with the running of trains.

FACILITIES FOR KOSI PROJECT AREA

613. Shri L. N. Mishra: Will the Minister of Communications be pleased to state:

(a) whether there is any proposal to provide telephone and telegraph facilities to the Kosi Project Authorities in Bihar;

(b) if so, the details of the same; and

(c) how the financial liabilities are to be met?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) A statement is attached. [See Appendix IV, annexure No. 18.]

(c) The P. & T. Department will construct the lines at its cost and will

rent the circuits to the Kosi project administration on usual terms.

जम्मू और काश्मीर की खाद्यान्नों का भेजा जाना

६१४. डा० सत्यबाबी : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) ९ अगस्त, १९५३ से आज तक जम्मू और काश्मीर राज्य को कितना खाद्यान्न और कितने मूल्य का भेजा गया है ; और

(ख) क्या ये खाद्यान्न ऋण के रूप में भेजे गये हैं या सहायता के रूप में ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The quantities of foodgrains supplied to Jammu and Kashmir State since 9th August, 1953 are:—

(i) Under the Basic Plan—

Rice	40,062 tons.
Wheat	3,751 tons.
TOTAL		43,813 tons.

The value of these foodgrains was paid direct by the Jammu and Kashmir Government to the supplying States and the Government of India are not, therefore, aware of the amount actually paid.

(ii) 9,760 tons of rice upto 2nd December 1954. Supply of this rice has been arranged by the Government of India at the subsidised rate of Rs. 7-8-0 per maund for sale in the Kashmir Valley and Rs. 12-8-0 per maund for sale in Jammu.

P. AND T. ADVISORY COMMITTEE FOR ORISSA

615. Shri K. C. Jena: Will the Minister of Communications be pleased to state:

(a) whether there is a State Advisory Committee for Posts, Telegraphs and Telephones in Orissa;

(b) if so, whether representatives of every Postal Division in the State have been taken in that Committee;

(c) if the answer to part (b) above be in the affirmative, the names of